

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 217**  
**(IB)-266(ND)2019**  
**IA/140/2021**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

...

**Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC Code,2016**

**Order delivered on 16.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify on 19.02.2021.**



**T.S. Singh  
(Court Officer)**